

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
PRINCIPAL BENCH

(IB)-131(PB)/2017

IN THE MATTER OF:

Amit Spinning Industries Ltd.

.... Applicant/petitioner

Order under Section 9 of Insolvency & Bankruptcy Code, 2016

Order delivered on 13.07.2017

Coram:

CHIEF JUSTICE (Retd.) M. M. KUMAR
Hon'ble President


Ms. Deepa Krishan
Hon'ble Member (T)

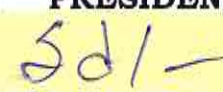
For the Applicant/petitioner	:	Shri Arvind Kumar, Advocate Ms. Henna George, Advocate
For J.M. Financial ARC	:	Shri Manoj Kumar Gupta, Sr.VP Legal Shri Rajive R. Raj, Advocate
For Axis Bank Ltd.	:	Shri Jogendra Singh, Legal Manager

ORDER

Learned Counsel for the respondent applies for a short adjournment.

List the matter on 19th July, 2017.


(CHIEF JUSTICE M.M.KUMAR)
PRESIDENT


(DEEPA KRISHAN)
MEMBER(TECHNICAL)